SUPRA PACIFIC MANAGEMENT CONSULTANCY LIMITED

Regd Office: : 1-203, Vishal Complex, Narsing Lane, S. V. Road, Malad (W) Mumbai - 400 064; Tel: 022-28240444 e-mail: info@suprapacific.com CIN: 174140MH198PD (039547

POST OFFER ADVERTISEMENT

This advertisement is being issued by **Arihant Capital Markets Limited**, Manager to the Offer on behalf of Sanat Multitrade Private Limited (**Acquirer 1**), Mr. Joby George (**Acquirer 2**), Mr. C Radhakrishnan (**Acquirer 3**), Mr. C M Arun Kumar (**Acquirer 4**) and Mr. T Sandeep Babu (**Acquirer 5**) (hereinafter collectively referred to as "**Acquirers**") pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("SEBI SAST Regulations") in respect of Open Offer to acquire up to 14,30,208 Equity Shares of face value Rs. 10/- each ("the **Open Offer**"), constituting 26% of the fully diluted voting Equity Share Capital of **SUPRA PACIFIC MANAGEMENT CONSULTANCY LIMITED** ("Target Company") at a price of Rs. 21.60 per Equity Share. The Detailed Public Statement ("**DPS**") with respect to the aforementioned Offer was published on July 18, 2019 in (a) Business Standard, all India English & Hindi editions; and (b) Mumbai Lakshadeep, Mumbai Marathi edition.

1. Name of the Target Company : Supra Pacific Management Consultancy Limited

2. Name of the Acquirers : Sanat Multitrade Private Limited.

Mr. Joby George, Mr. C Radhakrishnan, Mr. C M Arun Kumar and Mr. T Sandeep Babu

3. Persons Acting in Concert : NA

4. Name of Manager to the Offer : Arihant Capital Markets Limited

5. Name of Registrar to the Offer : Purva Sharegistry (India) Private Limited

6. Offer Details :

a. Date of Opening of the Offer : January 20, 2020
b. Date of closure of the Offer : January 31, 2020
7. Date of payment of consideration : February 13, 2020

8. Details of Acquisition:

Sr. No.	Particulars	Proposed in the offer document	Actual
8.1	Offer Price	Rs. 21.60	Rs. 21.60
8.2	Aggregate number of shares tendered	14,30,208	10,70,836
8.3	Aggregate number of shares accepted	14,30,208	10,70,836
8.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 3,08,92,492.80	Rs. 2,31,30,057.60
8.5	Shareholding of the Acquirers -before Agreement / Public Announcement (No. & %)	NIL	NIL
8.6	Shares Acquired by way of Agreement Number Share Capital	36,07,500 65.58%	36,07,500 65.58%
8.7	Shares Acquired by way of Open Offer Number Solution of Fully Diluted Equity Share Capital	14,30,208 26.00%	10,70,836 19.47%
8.8	Shares acquired after Detailed Public Statement Number of shares acquired Price of the shares acquired of the shares acquired	NIL	NIL
8.9	Post offer shareholding of Acquirers Number '' % of Fully Diluted Equity Share Capital	50,37,708 91.58%	46,78,336 85.05%
8.10	Pre & Post offer shareholding of the Public	Pre-Offer 18,93,300 (34.42%) Post-Offer 4,63,092 (8.42%)	Pre-Offer 18,93,300 (34.42%) Post-Offer 8,22,464 (14.95%)

- The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for fulfilling the obligations under SEBI SAST Regulations.
- A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE Limited (BSE) and at the Registered Office of the Target Company

Issued by the Manager to the Offer on behalf of the Acquirers:



Arihant Capital Markets Limited

Merchant Banking Division

#1011, Solitaire Corporate Park, Guru Hargovindji Road, Chakala, Andheri (E), Mumbai - 400 093

Tel: 022-42254800; Fax: 022-42254880

Email: mbd@arihantcapital.com Website: www.arihantcapital.com

Contact Persons: Mr. Amol Kshirsagar / Mr. Satish Kumar P

Place: Mumbai

Date: February 14, 2020